

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 340 OF 2016 &
IA NO. 743 OF 2016**

Dated: 7th November, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Azure Sunrise Pvt. Ltd.

.... Appellant(s)

Vs.

**Chamundeshwari Electricity Supply Corporation Ltd. &
Anr.**

.... Respondent(s)

Counsel for the Appellant(s) : Mr. C. S. Vaidhyanathan, Sr. Adv.
Ms. Anuradha Mukherjee
Ms. Shikha Tandon

Counsel for the Respondent(s) : Mr. Sandeep Grover
Mr. Pankhuri Bhardwaj for R-1

ORDER

List the matter for further hearing on **20.11.2017.** Interim order to continue till then.

**(I. J. Kapoor)
Technical Member**

ts/tpd

**(Justice Ranjana P. Desai)
Chairperson**